

(OPEN COURT)
CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the 07th day of January, 2020

MISC. WITHDRAWAL APPLICATION NO. 330/00011 OF 2020
IN
ORIGINAL APPLICATION NO. 330/00967 of 2019

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MS. NAINI JAYASEELAN, MEMBER (A)

Kanti Kumar Kashyap S/o Shri Ram Lakhan, R/o Village & Post Kamasin, District Mirzapur.

.....Applicant.

VERSUS

1. Union of India through Secretary, Ministry of Communication, Dak Bhawan Sansad Marg, New Delhi 110001.
2. Post Master General Allahabad Region, Allahabad.
3. Superintendent of Post Office, Mirzapur Division, Mirzapur.
4. Assistant Superintendent and Post Offices, Mirzapur West Sub Division, Mirzapur.

.....Respondents

Advocates for the Applicant : Shri Avnish Tripathi

Advocate for the Respondents : Shri Vinod Mishra

ORDER

BY HON'BLE HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Heard Shri Avnish Tripathi, learned counsel for the applicant and Shri Vinod Mishra, learned counsel for the respondents.

2. The applicant has filed present original application for listing the case and permitting him to withdraw the case with liberty to file fresh O.A. challenging the termination order dated 05.09.2019.
3. Looking to the grounds mentioned in the withdrawal application, applicant Kanti Kumar is allowed to withdraw the O.A with liberty to file fresh O.A. challenging the termination order dated 5.9.2019 under law.
4. Learned counsel for the respondents has no objection to such request.

5. Accordingly, the present O.A. is disposed of. No costs.

(NAINI JAYASEELAN)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Manish/-